

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF INCOM WIRES AND CABLES LTD.		
RELEVANT PARTICULARS		
1.	Name of corporate debtor	INCOM WIRES AND CABLES LIMITED
2.	Date of incorporation of corporate debtor	08-09-1992
3.	Authority under which corporate debtor is incorporated / registered	ROC - Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of the corporate debtor	U74899DL1992PLC050243
5.	Address of the registered office and principal office (if any) of corporate debtor	C-46, MAYAPURI INDUSTRIAL AREA, PHASE-II NEW DELHI DL 110064 INDIA
6.	Insolvency commencement date in respect of corporate debtor	03-01-2020 Order dated 03-01-2020 of Hon'ble NCLT, Delhi uploaded on 06-01-2020
7.	Estimated date of closure of insolvency resolution process	30.06-2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rakesh Jindal IBBI/IPA-001/IP-P00375/2017-18/10632
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Rakesh Jindal II E-64, Nehru Nagar, Ghaziabad - 201001 <u>Registered Email:</u> ca.rakeshjindal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	RR Insolvency Professionals LLP C-51, RDC, Opp Dr. Lal Pathlabs, Raj Nagar, Ghaziabad - 201002 <u>E mail ID for Correspondence:</u> rp.incomwires@rrinsolvency.com
11.	Last date for submission of claims	17-01-2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<u>Web link:</u> https://ibbi.gov.in/home/downloads <u>Physical Address :</u> C-51, RDC, Opp Dr Lal Pathlabs, Raj Nagar, Ghaziabad - 201002

Notice is hereby given that the National Company Law Tribunal, Principal Bench, Delhi has ordered the commencement of a corporate insolvency resolution process of the INCOM WIRES AND CABLES LIMITED on 03.01.2020.

The creditors of INCOM WIRES AND CABLES LIMITED are hereby called upon to submit their claims with proof on or before 17.01.2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class (Not Applicable) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :  **Rakesh Jindal**

Date and Place :

:06-01-2020, Ghaziabad